

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 22.06.2020

THROUGH VIDEO CONFERENCING

CAUSE LIST

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittanala
2. Hon'ble Member (T), Shri Ashutosh Chandra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB) No. 181/BB/2020	For admission	Sec 9 of I&B code 2016	Kedari Food Foundation	Suman K S	Sri Indira Power Energies Pvt Ltd	

ADVOCATE FOR PETITIONER/s:

MR. SUMAN K.S. - Advocate

ADVOCATE FOR RESPONDENT/s:

ORDER

Heard Mr. Suman.K.S, learned Counsel for the Petitioner, through Video Conference.

Issue Notice. The Registry is directed to issue notice to the MD of the Company and also to the Company, through email and the Petitioner is also permitted to take notice to the MD of the Company and also the Company, through authorized email along with Company Petition and material paper and submit the proof of service before the next date of hearing.

Post the case on 13.07.2020

MEMBER (T)

MEMBER (J)

Brunda
Verified

Court Officer